

(घ) अब तक 87 व्यक्ति गिरफ्तार किये गये हैं। 69 बम (9 विस्फोटित तथा 60 अविस्फोटित) बरामद किये गये। चूंकि इस मामले में अभी जांच पूरी नहीं हुई है अतः अभी और गिरफ्तार किये जाने वाले व्यक्तियों की संख्या बताना सम्भव नहीं है।

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

The information furnished by the Government of Orissa is as under:

- (a) Yes, Sir.
- (b) No, Sir.
- (c) The case is still under investigation.

(d) So far 87 persons have been arrested. 69 bombs (9 exploded and 60 unexploded) were recovered. Since the investigation in this case is not yet complete, it is not possible to indicate the number of persons still to be arrested.]

RETURN OF PADMA BHUSHAN AWARDS

1138. SHRI M. K. MOHTA:
SHRID. THENGARI:

Will the Minister or HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Editor of the National Herald has returned to Government the Padma Bhushan award given to him on the Republic Day last year;

(b) if so, the reasons therefor; and

(c) whether any other awardee has also returned the award to Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

(b) The decoration has been returned on personal grounds.

(c) Decorations of Padma Bhushan and Padma Shri were returned by six recipients last year in protest against the Official Language (Amendment) Bill.

RENOVATION OF TEMPLES IN SOUTH INDIA

1139. SHRI RAM NIWAS MIRDHA : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

•[] English translation.

(a) the number of major temples in South India which have been renovated during the last few years and at what cost;

(b) whether the schemes of renovation were approved by the Government of India; and

(c) what control does the Central Government exercise for the preservation of artistic values in temples etc., which are not directly under their control?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRIMATI JAHANARA JAIPAL SINGH) : (a) The Government of India does not, as such, undertake any renovation of ancient temples, it only undertakes such repairs as are necessary for the proper preservation and maintenance of monuments under its care. Accordingly, seven important temples have been repaired by the Government of India during the last three years at a cost of Rs. 8,92,550.

The UNESCO is, however, assisting in the renovation and preservation of Sri Ranganathaswami Temple at Srirangani Madras, which is not a Centrally protected monument.

(b) Schemes of repairs of these temples were approved by the Archaeological Survey of India, on behalf of Government.

(c) Government cannot exercise any control on the preservation of artistic values of temples which are not directly under its control. It however, gives advice when sought for by other bodies.

AIRPORT AT POONA

1140. SHRI M. M. DHARIA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government have received any representations to build an airport at Poona and join Poona with Kolhapur, Sholapur, Aurangabad and other cities; and

(b) if so, what action Government have taken in the matter?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SLNGH) : (a) Yes, Sir.

(b) There is no plan to build a new aerodrome at Poona, but it is proposed to develop a civil enclave at the Defence aerodrome there. Meanwhile, action has been